

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.17
I.A No.292 & 406/2023 in
C.P. (IB) No.87/BB/2021

IN THE MATTER OF:

Mr. Aravindan Devarajan and others ... Petitioner
Vs
M/s. Lalith Gangadhar Constructions
Private Limited ... Respondent

Order under Section 7 of I & B Code, 2016

Order delivered on 25.06.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Shri A S Vishwajit
Shri Sreenivas Patil
For the Respondent : Shri Tushar Tyagi

ORDER

I.A NO.292 & 406/2023

1. Heard the Ld. Counsel for the Applicant.
2. Pleadings are complete.
3. List on **30.07.2024**.

Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-
(K. BISWAL)
MEMBER (JUDICIAL)